

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 101
CP (IB) No. 13/CB/2024

Proceedings under Section 7 IBC
IN THE MATTER OF:

IDBI Bank Ltd.

.....Applicant

V/S

Fortune Spirit Ltd.

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Mansamyar Singh, Adv.

Mr. P. R. Patnaik, Adv.

For the Respondent

Mr. L D Sahoo, Adv.

ORDER

1. Ld. Counsel, Mr. Mansamyar Singh, appeared for the petitioner.
2. Ld. Counsel, Mr. L. D. Sahoo, appeared for the respondent.
3. Ld. Counsel for the petitioner is directed to submit fresh copy of the application.
4. Ld. Counsel for the respondent is directed to file rejoinder, if any, within three weeks' time.
5. List the matter on 08.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)